

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 172 OF 2017**

**Dated : 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

<b>Coastal Gujarat Power Limited</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2,4,5,6,8 & 9

Ms. Rimali Batra for R-3

Ms. Swapna Seshadri  
Ms. Parichita Chowdhury for R-7

**ORDER**

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents submitted that, pleadings are complete in this matter and the matter may kindly be posted for hearing along with Appeal Nos. 383 of 2017 & 385 of 2017 already listed for hearing on 27.08.2018.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated above, are placed on record.

List this matter for hearing on **27.08.2018**, along with Appeal Nos. 383 of 2017 & 385 of 2017, as requested by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

**(S.D. Dubey)**  
**Technical Member**

*Vt/js*

**(N.K. Patil)**  
**Judicial Member**